

C. A. T. Bench, JAIPUR

Date of Order

Orders MP. 487/93

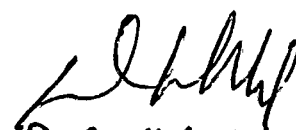
17-9-93

Mr. J. H. Kaushtik - Counsel for applicant
Mr. K. M. Shrivastava - Counsel for respondents

Heard the learned Counsel for the parties. The M.P. is accepted. The O.A. is restored to its original position. Put up ^{the O.A.} for hearing on 16.12.93. The M.P. stands disposed of.

Recd by
Court
22/8/93
1/10/93


(O. P. Sharma)
Administrative Member


(D. L. Mehta)
Vice-Chairman

Copy sent to the applicant
and
the

Recd
By
27/9

